

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 421 of 2013 in
DFR No.1975 of 2013

Dated : 3rd February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

North Municipal Corporation of Delhi **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission **Respondent(s)**
& Ors.

Counsel for the Appellant(s) : Mr. B.P.Agarwal
Mr.Ujjwal Kr. Jha

Counsel for the Respondent (s) : Mr. Gaurv Singh for R.2
Mr. Aditya Panda for R.3 & 4
Mr. Manu Seshadri for R.1

ORDER

I.A. No. 421 of 2013
(Appl. for condonation of delay)

Heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson